ritories, as on 1-6-1992, there were 87,951 partially covered villages where the number of drinking water sources for the per capita supply of water was below the prescribed minimum norms.

- (b) The short-term and long-term schemes being implemented by the States/
 Union Territories to meet the situation are as follows:—
- Installation of handpumps;
- Water Harvesting Structures;
- Sinitary Wells;
- Piped Water Supply Schemes;
- -- Pumps and Tanks;
- Spring sources with treatment wherever necessary.
 - Gravity fed schemes.

रूस द्वारा राकेट बूस्टर इंजन की सप्लाई

247 डा॰ **अवरार अहमदः** इया **प्रधा**न मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या यह सच है कि रूस, ग्रमरीका के इस मुझाव के प्रति उदासीन रहा है कि भारत को राकेट बूस्टर इंजन की सब्लाई संबंधी 25 करोड़ डालर के करार को रद्द कर दिया जाय; ग्रीर
- (ख) यदि हां, तो इसका पूरा ब्यौरा क्या है ?

विज्ञान श्रौर प्रौद्योगिकी मंत्रालय, इलेक्ट्रानिकी विभाग ग्रौर महासागर विकास विभाग में राज्य मंत्री श्रौर संसदीय काय मंत्रालय में राज्य मंत्री श्रौर संसदीय कुमारमंगलम): (क) श्रौर (ख) रूस ने 235 करोड़ रुपये की लागत के कायोजनिक इंजिन की प्रौद्योगिकी के श्रन्तरण के संबंध में श्रपने सहयोग को जा। रखने के लिये भारत को पुन: श्राश्वासन दिया है। यह कार्य संतोषप्रद रूप में चल रहा है।

Imposition of Fresh Missiles Control Sanctions Against India

248. SHRI MOHAMMED AFZAL alias MEEM AFZAL:

SHRI VIREN J. SHAH:

Will the PRIME MINISTER be pleased to state:

- (a) whether Government's attention has been drawn to a news-item which appeared in the Indian Express dated the 17th June, 1992 captioned "Fresh missile control sanctions against India";
- (b) if so, whether it is a fact that U.S. has recently imposed fresh missiles Control sanctions against India;
- (c) if so, what are the details thereof, and
- (d) what is Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY, DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI P. R. KUMARAMANGALAM):

(a) Yes, Sir.

(b) and (c) The US Govtrnment in June 1992 notified a list of countries to which not American Company can export any product without licence if it has reasons to believe that the product will be used for missile design, development, production and use. The list includes India and specifically mentions the following projects:

Agni and Prithyi Projects, SLV3
Satellite Launch Vehicle, Augmented
Satellite Launch Vehicle (ASLV), Polar Satellite Launch Vehicles (PSLV)
and Geo-Synchronous Satellite Launch
(Vehicle (GSLV)

Other countries in the list are Brazil, China, Iran, North Korea, Pakistan, South Africa and Middle East. This notification is a measure to tighten export controls in due course.